

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**Review Application No.8 of 2016
in
Application No.13 of 2013 (SZ)**

Applicant (s)

The Commissioner,
Kallakurichi Municipality
Kallakurichi, Villupuram District

Vs

N.S.Subramaniyan
Nallathur Post, Kallakurichi Taluk,
Villupuram District and others

Respondent (s)

Legal Practitioners for Applicant(s)

M/s.Abdul Saleem, & Saravanan

Legal Practitioners for Respondent(s)

Mr.Srinivasa Mohan for R1
M/s.M.K.Subramanian,
E.Manoharan & P.Velmani for R2 &
R5 Mr.A.Ilango for R3 & R4

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 9th August, 2017</p> <p>At the request of the learned counsel appearing for the applicant, post this application on 20.09.2017.</p> <p>.....,JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>